

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 122
TO BE ANSWERED ON 04.12.2023

INITIATIVES OF KHADI AND VILLAGE INDUSTRIES COMMISSION (KVIC)

122. SHRI BIPLAB KUMAR DEB:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Khadi and Village Industries Commission (KVIC) is taking steps to promote livelihood and employment opportunities for rural artisans in the country; and
- (b) if so, the details of schemes launched by KVIC in this regard along with the year-wise and State-wise details of funds spent under various components of these schemes during the last three years?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): Ministry of MSME through Khadi and Village Industries Commission (KVIC) is implementing the following schemes to promote livelihood and employment opportunities for rural artisans in the country:

I. Khadi Gramodyog Vikas Yojana (KGVY) has the following two components:

- i) **Khadi Vikas Yojana (KVY)**- the component of KVY are (i) Modified Market Development Assistance (MMDA) (ii) Interest Subsidy Eligibility Certificate Scheme (ISEC) (iii) Work-shed Scheme for Khadi Artisans and (iv) Strengthening Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure.
- ii) **Gramodyog Vikas Yojana (GVY)** - the component of GVY are (i) Agarbatti Programme under Wellness and Cosmetics Industries (WCI) (ii) Leather Footwear Activity under Handmade Paper Leather & Plastic Industry (HMPLPI) (iii) Pottery Activity under Mineral Based Industry (MBI) (iv) Beekeeping Activity/ Honey Mission Programme under Agro-Based & Food Processing Industries (ABFPI) (v) Waste Wood/Turn Wood Craft/ Wooden Toy /Products of Panchgavya under Rural Engineering and New Technology (vi) Hand Made Paper and Fiber related activities under Hand Made Paper, Plastic and Leather Industry (vii) Agro-Based Food Processing Industries and (viii) Service Industry.

Year-wise and State-wise details of fund disbursed under KVY and GVY during last three years are placed at **Annexure - I**

II. Prime Minister's Employment Generation Programme (PMEGP), is a major credit-linked subsidy programme, aimed at generating self-employment opportunities for the rural and urban unemployed persons through establishment of micro-enterprises in non-farm sector, in the country. Under PMEGP, general category beneficiaries can avail benefit of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as ST/SC/OBC/women/minorities/transgenders etc. the margin money subsidy is 35% in rural areas and 25% in urban areas. Beneficiary contribution is 10% (General Category) and 5% (Special Category). The maximum projects cost is Rs. 50 lakh in the manufacturing sector and Rs. 20 lakh in the service sector. Year-wise and State-wise detail of fund disbursed under PMEGP during last three years is placed at **Annexure - II**

Besides, Ministry is also implementing the 'Scheme of Fund for Regeneration of Traditional Industries' (SFURTI) to organize traditional industries and artisans into clusters by increasing production and value addition to make products competitive and to promote traditional sectors and provide sustainable income to artisans.

Annexure-I**Annexure-I referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 122 for answer on 04.12.2023****Details of fund disbursed by KVIC under Khadi VikasYojanaduring last three years
2020-21**

(Rs. in lakh)

Sr. No.	State & Union Territories	MMDA	ISEC	Workshed	Strengthening of Kis & Infrastructure	Strengthening & Renovation of KIs	Marketing	S&T (K)	Capacity Building (K)
1	Jammu & Kashmir*	2965.21	39.30	0.00	0.00	28.84	0.00	0.00	0.00
2	Himachal Pradesh	9.07	49.03	11.50	0.00	15.00	0.00	0.50	0.00
3	Punjab	23.61	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Chandigarh (UT)	0.00	12.97	6.00	9.90	3.53	0.00	0.00	0.00
5	Haryana	453.57	214.83	0.00	0.00	3.33	0.00	0.00	0.00
6	Delhi	0.89	7.57	0.00	45.00	35.98	6.16	14.00	0.00
7	Rajasthan	651.74	84.27	54.30	39.60	24.48	30.00	0.95	11.36
8	Uttarakhand	51.17	109.82	0.00	0.00	0.00	2.66	0.25	0.00
9	Uttar Pradesh	2588.39	698.77	247.20	34.65	0.00	31.00	0.00	17.29
10	Chhattisgarh	193.58	28.69	45.00	0.00	0.00	0.00	0.00	0.00
11	Madhya Pradesh	1.50	14.87	0.00	90.00	6.68	0.00	0.00	0.00
12	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
13	Arunachal Pradesh	0.00	0.00	0.00	0.00	21.25	0.00	0.00	0.00
14	Nagaland	8.11	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15	Manipur	4.64	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	0.08	0.00
17	Tripura	0.00	0.00	0.00	0.00	0.00	10.00	0.00	0.00
18	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	Assam	55.39	7.29	69.90	35.00	45.58	0.00	0.00	5.93
20	Bihar	104.02	5.42	0.00	0.00	6.52	0.00	0.00	0.00
21	West Bengal	1594.04	282.46	77.40	45.00	31.94	16.00	0.92	3.54
22	Jharkhand	50.87	0.10	0.00	0.00	0.00	0.00	0.00	0.00
23	Odisha	131.14	11.99	0.00	0.00	0.00	0.00	0.00	0.00
24	A & N Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Gujarat **	2387.08	108.93	0.00	0.00	56.28	10.00	0.00	0.00
26	Maharashtra ***	47.23	3.03	6.00	45.00	33.10	10.00	0.00	11.36
27	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28	Andhra Pradesh	677.83	26.00	24.00	0.00	0.00	0.80	0.00	0.00
29	Telangana	101.95	29.66	0.00	0.00	0.00	0.00	0.00	0.00
30	Karnataka	2873.70	566.20	107.70	89.55	0.00	10.00	0.64	11.36
31	Lakshadweep Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	Kerala	621.86	206.02	0.00	19.80	0.00	0.00	0.00	11.36
33	Tamil Nadu	3376.85	829.16	22.50	0.00	0.00	10.00	0.52	5.93
34	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
VII	Departmental	760.56 #	0.07	0.00	0.00	293.58	105.58	-1.11	3.99
VIII	Book Adjustment	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	760.56	3336.44	671.50	453.50	606.09	242.20	16.75	82.12

Including *Ladakh, **Daman & Diu and ***Dadra & Nagar Haveli

Note: The figure of Rs. 894.00 lakh restored under PMEGP and claim of Rs. 18973.44 lakhs were received from KPM (919734.00 - 894.00 - 18973.44 = 133.44). The fund available in Corporation Bank is to the tune of Rs. 133.44 lakh, which has been unutilized.

2021-22

(Rs. in lakh)

Sr.No.	States / Union Territories	MMDA	ISEC	Workshed	Strengthening of Kis & Infrastructure	Strengthening & Renovation of KIs	Capacity Building (K)	S&T (K)
1	Jammu & Kashmir *	9.05	28.56				4.20	
2	Himachal Pradesh	9.02	65.25	9.00		19.16		1.18
3	/Punjab	27.19	12.44			19.81		
4	Chandigarh	0.00	0.00	6.00				12.00
5	Haryana	2616.21	224.67					
6	Delhi	34.63	4.86		54.80			22.41
7	Rajasthan	753.22	94.88	16.00		62.55	7.50	
8	Uttarakhand	370.49	127.45			10.02		
9	Uttar Pradesh	4932.97	646.26	279.90		46.93	3.60	2.50
10	/Chhattisgarh	780.49	56.93	141.00				
11	/Madhya Pradesh	16.04	84.45		90.00	17.00	1.80	
12	Sikkim							
13	Arunachal Pradesh							
14	Nagaland	4.62					5.40	
15	Manipur							
16	Mizoram						1.80	
17	Tripura							
18	Meghalaya							
19	Assam	266.50	6.04	81.00	40.00	23.81	15.75	
20	/Bihar	100.70	14.10				1.35	2.00
21	West Bengal	3633.19	300.46		40.00	25.00		0.60
22	Jharkhand	31.52	0.00				12.00	
23	Odisha	45.14	18.53	30.00				
	Total - IV	3810.55	333.09	30.00	40.00	25.00	13.35	2.60
V	West Zone							
24	Gujarat **	3296.89	101.35		10.00	30.00		
25	Maharashtra ***	22.58	5.08		25.00	73.72	4.50	37.66
26	Goa	0.00	0.00			25.00		
27	Andhra Pradesh	741.68	45.02	48.00			1.20	
28	Telangana	167.93	6.24	15.00		5.48		
29	Karnataka	3363.14	652.32	162.00	48.00		5.76	
30	Kerala****	1021.15	225.86	15.00		35.15	17.10	
31	Tamil Nadu	4964.04	700.73	40.50			3.08	12.52
VII	/ Departmental	-	-	-	-	-		0.34
	Total	27208.39	3421.48	843.40	307.80	393.63		91.21
Including * Ladakh, **Daman & Diu, *** Dadra & Nagar Haveli and ****Lakshadweep.								
Note : #As per the policy matter MMDA claims for 4 th quarter, disbursement was made only for 70% of the amount i.e. total amount disbursed of Rs. 268.64 crore against the sanctioned of Rs. 272.08 crore and rest payment of 30% claims in 4 th quarter of Rs. 3.44 Crore will be released in the next financial year/ ##Under ISEC total amount sanctioned of Rs. 34.21 crore and released only Rs. 34.02 crore, and rest ISEC of Rs. 0.19 crore could not be processed, due to inadequate bank details (IFSC/Account No.) of some institutions, the same will be processed once the correct bank details will be available/ ISEC								

2022-23

(Rs. in lakh)

Sr. No.	States / Union Territories	MMDA (#)	ISEC	Workshed	Strengthening of Kis& Infrastructure	Strengthening & Renovation of KIs	Capacity Building (K)	S&T (K)
1	Jammu & Kashmir *	-	48.74	-	-	22.05	-	-
2	Himachal Pradesh	1.42	45.29	-	-	-	-	-
3	Punjab	-	-	-	-	-	-	-
4	Chandigarh	11.80	8.21	-	27.50	-	-	-
5	Haryana	1,606.80	201.24	60.00	-	-	3.30	-
6	Delhi	18.33	5.75	-	-	310.00	25.00	14.70
7	Rajasthan	372.10	56.73	72.00	22.50	25.00	4.50	-
8	Uttarakhand	82.23	141.81	-	-	-	-	-
9	Uttar Pradesh	3,133.45	714.79	336.00	15.00	198.84	13.80	-
10	Chhattisgarh	745.27	40.51	-	-	-	-	-
11	Madhya Pradesh	7.47	14.59	-	-	112.21	1.80	-
12	Sikkim	-	-	-	-	-	-	-
13	Arunachal Pradesh	-	-	-	-	-	-	-
14	Nagaland	2.59	-	-	-	-	5.40	-
15	Manipur	5.75	-	42.00	-	-	-	-
16	Mizoram	-	-	-	-	-	1.35	-
17	Tripura	-	-	-	-	-	-	-
18	Meghalaya	-	-	-	-	-	-	-
19	Assam	90.39	6.08	144.00	15.00	75.00	4.20	-
20	Bihar	66.78	18.11	18.00	-	17.61	3.15	-
21	West Bengal	3,301.11	325.98	30.00	15.00	75.00	4.88	12.00
22	Jharkhand	77.15	5.69	42.00	15.00	-	-	-
23	Odisha	190.65	9.06	60.00	-	14.62	3.52	-
24	Gujarat **	2,604.70	66.60	-	15.00	-	-	12.00
25	Maharashtra ***	56.80	3.04	-	-	30.00	1.73	31.92
26	Goa	-	-	-	-	-	-	-
27	Andhra Pradesh	668.35	44.06	84.00	-	3.37	19.35	-
28	Telangana	13.72	36.78	-	-	-	-	-
29	Karnataka	3,869.36	784.56	224.40	37.50	50.00	5.76	0.21
30	Kerala****	1,286.53	285.84	-	-	176.50	29.80	-
31	Tamil Nadu	2,284.97	634.29	-	-	61.20	-	12.00
	Total	20497.72	3497.75	1112.40	162.50	1171.40	127.54	82.83

Including * Ladakh, **Daman & Diu , *** Dadra & Nagar Haveli and ****Lakshadweep.

As the difference of expenditure Rs. 3.93 Cr in MMDA is already booked in previous year Annual Account i.e. 2021-22, hence it is not included in the Annual Accounts 2022-23 as per accrual accounting system.

Details of fund disbursed by KVIC under Gramodyog Vikas Yojana during last three years

2020-21

(Rs. in lakh)

Sr. No.	States / Union Territories	ABFPI	ABFPI (Honey Mission)	MBI (Pottery)	WCI (Agarbatti)	HMPLPI (HMP&FI)	HMPLPI (Leather)	RENTI (REI)	Capacity Building (V.I.)	S&T (V.I.)
1	Jammu & Kashmir*	0.00	5.60	2.03	0.00	33.60	11.70	2.25	35.43	0.00
2	Himachal Pradesh	0.00	9.05	2.03	0.00	0.00	11.70	0.00	0.24	0.00
3	Punjab	0.00	5.60	2.03	0.00	0.00	11.70	0.00	0.27	0.00
4	Chandigarh (UT)	0.00	0.00	0.00	0.00	15.24	0.00	0.00	0.00	0.00
5	Haryana	0.00	22.45	6.36	0.00	19.05	0.00	0.00	0.28	0.00
6	Delhi	0.00	9.48	0.41	0.00	19.05	38.90	0.00	119.40	5.95
7	Rajasthan	0.00	42.18	36.43	13.18	99.05	27.40	108.78	32.19	13.70
8	Uttarakhand	0.00	10.13	2.03	0.00	0.00	0.00	0.00	55.93	0.00
9	Uttar Pradesh	0.00	285.57	34.60	55.49	44.82	71.70	17.94	119.83	15.00
10	Chhattisgarh	0.87	5.60	2.03	0.00	0.00	35.10	0.00	0.25	0.00
11	Madhya Pradesh	0.00	17.49	11.94	4.88	0.00	11.70	0.00	25.72	0.00
12	Sikkim	3.51	9.25	0.00	0.00	0.00	0.00	0.00	0.10	0.00
13	Arunachal Pradesh	0.00	0.00	0.00	0.00	2.70	0.00	0.00	0.10	0.00
14	Nagaland	0.00	6.29	0.00	0.00	0.00	0.00	0.00	26.31	0.00
15	Manipur	0.00	0.00	1.22	0.00	0.00	0.00	0.00	0.10	0.00
16	Mizoram	3.51	0.00	0.00	0.00	0.00	0.00	0.00	30.48	0.00
17	Tripura	0.00	4.63	25.68	4.88	0.00	11.70	0.00	0.16	0.00
18	Meghalaya	3.51	0.00	0.00	0.00	0.00	0.00	0.00	0.12	0.00
19	Assam	0.00	9.25	36.07	4.88	0.00	11.70	2.92	79.10	5.00
20	Bihar	0.00	90.74	19.64	13.41	0.00	39.10	0.00	58.39	0.00
21	West Bengal	8.35	23.74	6.37	3.50	19.05	0.00	16.26	49.39	6.98
22	Jharkhand	4.52	24.39	2.03	18.29	0.00	50.80	0.37	0.20	0.00
23	Odisha	12.87	4.60	10.81	63.89	22.40	27.40	0.00	25.05	0.00
24	A & N Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Gujarat **	0.00	5.61	6.36	4.88	0.00	11.70	2.35	0.25	0.00
26	Maharashtra ***	8.35	33.82	34.79	54.24	16.92	31.40	24.35	357.18	86.97
27	Goa	0.00	5.60	1.22	0.00	0.00	0.00	0.00	0.05	0.00
28	Andhra Pradesh	5.65	15.74	4.06	4.88	0.00	0.00	0.00	15.33	0.00
29	Telangana	0.00	6.75	11.63	0.00	19.05	0.00	0.00	15.32	0.00
30	Karnataka	0.00	18.42	5.21	17.96	0.00	23.40	2.35	163.73	50.34
31	Lakshadweep Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	Kerala	0.00	27.62	0.00	0.00	7.00	0.00	0.00	98.69	0.00
33	Tamil Nadu	12.87	46.23	11.97	36.06	0.00	23.40	0.00	53.68	2.85
34	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Departmental	4.97	1.52	1618.17	5.03	3.25	172.30	0.00	146.44	0.15
	Book Adjustment	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	68.98	747.35	1895.12	305.45	321.18	622.80	177.57	1509.71	186.94

Including *Ladakh, **Daman & Diu and ***Dadra & Nagar Haveli

2021-22

(Rs. in lakh)

Sr. No.	States / Union Territories	ABFPI		/HMPFI	MBI	RENTI (REI)	WCI		/S&T (V.I.)	Capacity Building (V.I.)
		Programme	Honey Mission				Programme	Agarbatti		
1	Jammu & Kashmir *		79.62		3.23		10.80			42.68
2	Himachal Pradesh		47.84		1.51					1.21
3	Punjab									0.27
4	Chandigarh		22.62		1.51					
5	Haryana		35.53		1.51	2.25	10.80			0.28
6	Delhi		5.65		1.04			13.20	2.50	113.46
7	Rajasthan		113.10	31.95	12.10	37.80	10.80		14.80	41.58
8	Uttarakhand		51.72		1.51			25.00		60.08
9	Uttar Pradesh		159.94	10.65	19.14	11.70	37.65	13.50		100.50
10	Chhattisgarh	13.75	28.28		1.51	9.45				0.25
11	Madhya Pradesh	4.68	28.27		1.52					29.00
12	Sikkim	3.51	4.68							0.20
13	Arunachal Pradesh	3.51	28.05				10.80			0.20
14	Nagaland	3.51	4.67							17.00
15	Manipur	3.51	4.67							0.15
16	Mizoram	3.51	4.67							28.38
17	Tripura	3.51	4.68							0.20
18	Meghalaya	3.51	10.61							0.20
19	Assam	7.13	30.48			14.17			10.00	78.41
20	Bihar	12.47	58.15		1.51					51.73
21	West Bengal	10.02	67.53	8.52	1.51	9.45		25.00		65.40
22	Jharkhand	11.30	40.03		1.52		10.80			33.34
23	Odisha	41.98	79.61	30.80	2.42					12.96
24	Gujarat **		51.54		4.54					0.92
25	Maharashtra ***	27.27	114.66		11.75	75.90	10.80	1.30	60.37	346.23
26	Goa									0.20
27	Andhra Pradesh	22.60	73.06		1.51	9.45				23.05
28	Telangana	11.30	22.62	17.04	1.53					0.30
29	Karnataka	14.15	112.99		3.02	9.45	35.80		0.74	155.16
30	Kerala****		20.22		1.51		25.00			76.34
31	Tamil Nadu	32.62	58.46		1.51		10.80			47.23
VII	Departmental		2.43	11.16	524.93	41.44		1.79	15.68	38.99
Total		233.84	1366.38	110.12	601.84	221.06	174.05	79.79	104.09	1365.90

Including * Ladakh, **Daman & Diu, *** Dadra & Nagar Haveli and ****Lakshadweep.

2022-23

(Rs. in lakh)

Sr. No	States / Union Territories	ABFPI		HMPF I	MBI	RENTI	/WCI	Leather Industry	S&T (V.I.)	Service Industry	Capacity Building VI
		Programme	Honey Mission								
1	Jammu & Kashmir *	-	26.95	17.30	25.10	-	-			-	4.68
2	Himachal Pradesh	5.80	26.94	-	20.00	-	-	-	-	8.83	
3	Punjab										
4	Chandigarh	-	20.18	0.50	20.00	-	-	4.00		-	
5	Haryana	5.75	26.95	-	20.00	16.66	7.00	8.00		-	
6	Delhi	-	7.65	0.50	-	-	-	14.10	12.00	4.38	86.42
7	Rajasthan	-	24.99	71.00	60.00	36.15	20.00	14.45	24.00	3.93	0.39
8	Uttarakhand	-	29.95	-	19.86	-	-	2.87		4.38	18.39
9	Uttar Pradesh	5.80	85.53	1.50	120.00	48.10	41.30	20.10	9.74		35.31
10	Chhattisgarh	20.75	27.05	0.40	20.00	15.41	13.00	7.00		4.03	
11	Madhya Pradesh	7.68	32.05	-	20.00	15.41	13.00	7.00		8.83	6.10
12	Sikkim	-	-	-	-	-	-				
13	Arunachal Pradesh	-	1.80	-	-	5.40	-		12.00		
14	Nagaland	2.90	22.00	6.36	20.00	-	7.00	8.00			12.33
15	Manipur	-	11.90	-	-	-	-				
16	Mizoram	1.83	22.00	6.36	-	-	-	7.93		4.38	35.75
17	Tripura	5.59	22.00	6.36	20.00	-	7.00	8.00			
18	Meghalaya	6.10	27.94	6.36	20.00	-	7.00	8.00		4.62	
19	Assam	3.20	64.20	2.36	43.00	8.50	9.00				28.10
20	Bihar	-	25.73	-	20.35	4.48	10.01	4.00		4.38	8.86
21	West Bengal	-	30.95	-	20.00	8.96	7.00	1.32			50.84
22	Jharkhand	2.15	26.95	10.92	20.00	12.18	7.00	9.55	0.75	4.03	16.13
23	Odisha	5.42	26.05	17.30	40.00	8.96	-	7.00		8.83	
24	Gujarat **	7.69	39.25	10.92	43.00	28.84	7.01	7.00		8.83	
25	Maharashtra ***	19.92	76.13	49.95	349.28	16.66	13.01	12.00	32.51	8.41	222.35
26	Goa	-	7.85	-	-	-	-				
27	Andhra Pradesh	5.12	39.95	-	60.00	12.68	-			4.03	16.49
28	Telangana	13.99	27.05	21.66	60.00	28.84	13.00	14.10	8.69	8.83	0.27
29	Karnataka	12.86	49.05	10.52	71.60	28.84	23.71	28.21		4.38	60.86
30	Kerala****	-	22.05	4.00	20.00	7.71	-		12.00		32.26
31	Tamil Nadu	4.16	40.01	-	40.00	17.91	7.00		8.09		8.36
Total		136.71	891.10	244.27	1172.19	321.69	212.04	192.63	119.78	95.10	643.89

Including * Ladakh, **Daman &Diu , *** Dadra & Nagar Haveli and ****Lakshadweep

Annexure-II referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 122 for answer on 04.12.2023

State-wise Margin Money subsidy released under PMEGP during last three years

Sr.No.	State Name	Margin Money (Rs. In lakh)		
		2020-21	2021-22	2022-23
1	Jammu & Kashmir	18306.28	46713.54	23993.89
2	LADAKH (UT)	1168.41	1182.31	376.09
3	Himachal Pradesh	3381.10	3550.95	3149.58
4	Punjab	5008.66	6017.86	7250.62
5	U.T. Chandigarh	16.00	62.08	44.53
6	Haryana	5512.55	6093.33	6319.98
7	Delhi	147.61	315.23	471.11
8	Rajasthan	8806.83	9025.60	11418.57
9	Uttarakhand	4536.62	3983.20	4631.73
10	Uttar Pradesh	32985.38	41165.07	37865.82
11	Chhattisgarh	6062.77	6941.44	7492.77
12	Madhya Pradesh	13807.82	20961.46	18129.70
13	Sikkim	152.28	214.27	131.46
14	Arunachal Pradesh	232.63	788.88	701.26
15	Nagaland	2045.47	2494.89	1535.13
16	Manipur	5899.03	3337.25	1462.51
17	Mizoram	1412.46	1461.76	1353.86
18	Tripura	1829.57	2083.70	1689.01
19	Meghalaya	579.65	974.17	665.74
20	Assam	4948.48	6659.71	5954.20
21	Bihar	7208.74	8169.92	12123.20
22	West Bengal	7425.32	8539.63	7408.96
23	Jharkhand	3847.80	4188.27	4837.65
24	Odisha	8748.07	11335.95	10731.75
25	A & N Islands	186.12	238.69	202.92
26	Gujarat*	20637.05	28704.84	24182.62
27	Maharashtra**	8844.29	13018.54	13203.32
28	Goa	156.65	298.22	291.08
29	Andhra Pradesh	6866.30	10088.80	12929.93
30	Telangana	6376.33	9846.14	10225.11
31	Karnataka	12504.26	15843.36	16154.42
32	Lakshadweep	15.36	17.50	2.49
33	Kerala	5225.88	6859.29	7329.23
34	Tamilnadu	13881.57	16445.76	17891.66
35	Puducherry	116.81	144.30	65.56
TOTAL		218880.15	297765.91	272217.46